

V Addl. District and Sessions Judge, Tiptur

Sri. SHIVAKUMARA B

V Addl. District and Sessions Judge

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CRL.A 10015/2019 (ARGUMENTS) IA/1/2019		Ganesh Vs M.K.Lakshminarayan Rao	Basavaraja.T Umesh
2	CRL.R.P. 10032/2019 (ARGUMENTS) IA/1/2019		Yogish Vs Dhananjaya M.	Krishnamurthy.B.G Absent
3	CRL.R.P. 10039/2019 (ARGUMENTS) IA/1/2019		Ramegowda Vs Komala	Jagadeesh.B.D
4	CRL.R.P. 10040/2019 (ARGUMENTS)		Satheesh A.S. Vs Ravi H.A.	Krishnamurthy.B.G Venu.C
5	CRL.R.P. 10002/2020 (ARGUMENTS) IA/1/2020		G.T. Vishnuvardhan Vs C.S. Ramakrishnashetty	Krishnamurthy.B.G Ramachandraiah.H.C
6	CRL.R.P. 10014/2020 (ARGUMENTS) IA/1/2020		Ambikamma Vs Tahashildar and Taluk Executive Magistrate, Turuvekere Taluk	Krishnamurthy.B.G
7	CRL.A 10003/2020 (ARGUMENTS) IA/1/2020		Palakshaiah Vs State by Dandinashivara Police	Somasundar S
8	CrI.Misc. 10290/2020 (ARGUMENTS)		Irfan Ahmed @ Irfan Vs State by Tiptur Town Police, Tiptur	Jagadeesh.B.D Public Prosecutor
9	CrI.Misc. 10291/2020 (ARGUMENTS)		B. Pushpavathi Vs Excise P.S, Chikkanayakanahalli	Sathish.B Public Prosecutor
10	CrI.Misc. 10292/2020 (ARGUMENTS)		Mahalingaiah Vs STATE BY TURUVEKERE POLICE	Sathish.B Public Prosecutor
11	CrI.Misc. 10293/2020 (ARGUMENTS)		Nikil Vs State by Nonavinakere Police	Jagadeesh.B.D Public Prosecutor
12	CrI.Misc. 10294/2020 (ARGUMENTS)		C. Manjunath Vs State by Tiptur Town Police, Tiptur	Venu.C Public Prosecutor
13	CrI.Misc. 10295/2020 (ARGUMENTS)		Rajanna Vs Excise P.S, Turuvekere.	Krishnamurthy.B.G Public Prosecutor
14	CrI.Misc. 10296/2020 (ARGUMENTS)		Doreraju Vs State by Nonavinakere Police	Yogananda.M.K Public Prosecutor

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15	Crl.Misc. 10297/2020 (ARGUMENTS)		Pandurangaiah Vs Excise P.S, Chikkanayakanahalli	Karunakar.M.B Public Prosecutor
16	Crl.Misc. 10298/2020 (ARGUMENTS)		Kantharaju Vs STATE BY TIPTUR RURAL POLICE	H.L. Basavaraju Public Prosecutor
17	CRL.R.P. 10028/2020 (hear on I.A) IA/1/2020		SHIVARAJU. T. N Vs STATE BY TIPTUR RURAL POLICE	Krishnamurthy.B.G Public Prosecutor
11.00 AM to 02.00PM				
18	SPL.C 10004/2020 (SUMMONS)		State by Mines and Geology Department, Tumakuru Vs Ramesh	Public Prosecutor
19	SPL.C 10005/2020 (SUMMONS)		The Department of Mines and Geology Vs Nataraju	Public Prosecutor
20	SPL.C 10006/2020 (SUMMONS)		The Department of Mines and Geology Vs Murthy	Public Prosecutor
21	Crl.Misc. 10303/2020 (NOTICE)		Sachin H.V Vs State by Tiptur Town Police, Tiptur	Sathish.B
22	Crl.Misc. 10304/2020 (NOTICE)		Nanjegowda H.G Vs State by Tiptur Town Police, Tiptur	Venu.C Public Prosecutor
23	Crl.Misc. 10305/2020 (NOTICE)		Devaraju T.S Vs State by Kibbanahally Police	Sathish.B Public Prosecutor
24	SC 10004/2017 (EVIDENCE)		State by Huliya Police Vs Halappa. G	P.P Jagadeesh.B.D
(SC/0010004/2017)				
: SC/0010004/2017				
25	SC 10006/2017 (EVIDENCE)		State by Turuvekere Police Vs Hanumantharaju	P.P B.S
(SC/0010006/2017)				
: SC/0010006/2017				

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26	SC 10015/2019 (EVIDENCE)		STATE BY HULIYAR POLICE Vs Harisha @ Khadak Harisha	PP Sathish.B
27	SC 10032/2019 (EVIDENCE)		State by Tiptur Town Police, Tiptur Vs Mansur Ali Khan	PP
28	SC 10036/2019 (EVIDENCE)		State by Honnavalli Police Vs Harisha	PP Sathish.B
29	SC 10014/2017 (FOR F.D.T)		STATE BY TIPTUR RURAL POLICE Vs DINESH.K.R	P.P S.S
(SPL.C/0010014/2017)				
30	SC 10035/2019 (FOR F.D.T)		State by Tiptur Town Police, Tiptur Vs Umesha	Public Prosecutor
31	SC 10007/2014 (ARGUMENTS)		State by Chikkanayakanahalli Police Vs BHAGYAMMA	Public Prosecutor SS
(SC/0010007/2014)				
: SC/0010007/2014				
32	SC 10051/2014 (ARGUMENTS)		State by Dandinashivara Police Vs Byatarangappa.H.R	Public Prosecutor B.V.M
(SC/0010051/2014)				
: SC/0010051/2014				
33	CRL.R.P. 10004/2019 (ARGUMENTS) IA/1/2019		Daynand @ Basavaraju Vs Latha	Sathish.B Sreedhara.N.N
34	CRL.A 10001/2019 (ARGUMENTS) IA/1/2019		N. Ravi Prasad Vs T.N. Suresh	Shashikumar R B.P.Rajendraprasad
35	CRL.A 10004/2019 (ARGUMENTS) IA/1/2019		Mohamed Ismail Vs T.M. Chikkanna	Krishnamurthy.B.G K.R. Dayananda
36	CRL.R.P. 10027/2019 (ARGUMENTS) IA/1/2019		Varalakshamma Vs Pooja @ Vanitha	Krishnamurthy.B.G Sathish.B
37	CrI.Misc. 10281/2020 (ARGUMENTS)		Umesh Vs STATE BY HULIYAR POLICE	Krishnamurthy.B.G Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	Crl.Misc. 10282/2020 (ARGUMENTS)		Pushpalatha Vs STATE BY HULIYAR POLICE	Krishnamurthy.B.G Public Prosecutor
39	Crl.Misc. 10283/2020 (ARGUMENTS)		Naveen Kumar R Vs State by Chikkanayakanahalli Police	Karunakar.M.B Public Prosecutor
40	Crl.Misc. 10284/2020 (ARGUMENTS)		G. Rajashekar Vs Excise Police Station, Tiptur	Basavaraju H S Public Prosecutor
41	Crl.Misc. 10285/2020 (ARGUMENTS)		Konegowda Vs STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G Public Prosecutor
42	Crl.Misc. 10286/2020 (ARGUMENTS)		Mangalamma Vs STATE BY TURUVEKERE POLICE	Krishnamurthy.B.G Public Prosecutor
43	Crl.Misc. 10287/2020 (ARGUMENTS)		Loksha Vs State by Honnavalli Police	B.P.Rajendraprasad Public Prosecutor
44	Crl.Misc. 10288/2020 (ARGUMENTS)		Maruthi G. Vs STATE BY TURUVEKERE POLICE	Venu.C Public Prosecutor
45	Crl.Misc. 10289/2020 (ARGUMENTS)		Sunil C.K. Vs STATE BY TURUVEKERE POLICE	Venu.C Public Prosecutor
46	Crl.Misc. 10299/2020 (FOR OBJECTION)		Hema Vs STATE BY TURUVEKERE POLICE	G.R. Srinivasa Public Prosecutor
47	Crl.Misc. 10300/2020 (FOR OBJECTION)		Savitha Vs STATE BY TURUVEKERE POLICE	H.L. Sudhakar Public Prosecutor
48	Crl.Misc. 10301/2020 (FOR OBJECTION)		Renukamma Vs Excise P.S, Chikkanayakanahalli	Venu.C Public Prosecutor
49	Crl.Misc. 10302/2020 (FOR OBJECTION)		Jagadeesha R. Vs STATE BY TURUVEKERE POLICE	Yogananda.M.K Public Prosecutor
50	CRL.A 10004/2020 (Await T.C.R)		S.M. Vidyarani Vs V.K. Rangaswamy	K.R. Dayananda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
			02.45 PM to 05.45PM	
1	R.A. 42/2017 (ARGUMENTS)		Lakshamma Vs Kariyamma	
2	R.A. 43/2017 (ARGUMENTS)		The President Vs Dankanachar	
3	R.A. 51/2017 (ARGUMENTS) IA/1/2017		Shivabasvaiah Vs Chikkanna	HPM
	(R.A./0000051/2017) : R.A./0000051/2017			
4	R.A. 53/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		N.G.Umashankar @ Swamy Vs Sannamma	T.N.NAGABHUSHAN
	(R.A./0000053/2017) : R.A./0000053/2017			
5	R.A. 54/2017 (ARGUMENTS) IA/1/2017		Channabasappa Vs Nagaraju	HPM
	(R.A./0000054/2017) : R.A./0000054/2017			
6	R.A. 58/2017 (ARGUMENTS)		Vijaya Bank Vs Lokesha	TKU
	(R.A./0000058/2017) : R.A./0000058/2017			
7	R.A. 61/2017 (ARGUMENTS)		Manjukumar Vs Lakshmiddevamma	T.K. UDAYKUMAR
	(R.A./0000061/2017) : R.A./0000061/2017			
8	R.A. 62/2017 (ARGUMENTS)		Shivagangamma Vs Deveeramma	KSRI
	(R.A./0000062/2017) : R.A./0000062/2017			
9	R.A. 65/2017 (ARGUMENTS)		Shankaranayaka Vs The Chief Secretary	BGC
10	R.A. 67/2017 (ARGUMENTS)		Ramakrishnaiah Vs Rajanna	S.SOMASUNDAR
	(R.A./0000067/2017) : R.A./0000067/2017			
11	R.A. 68/2017 (ARGUMENTS) IA/1/2017		Mallikarjunaiah Vs Laxmamma	M.R. GIRISH
	(R.A./0000068/2017) : R.A./0000068/2017			
12	R.A. 69/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		G.N. Vishwanath Vs T. Sudha	K.S. RAMASWAMY IYENGAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	R.A. 70/2017 (ARGUMENTS) IA/2/2017 IA/1/2017 IA/3/2017 IA/4/2017		Yallamma Vs R. Nagendrakumar	B.G.CHANDRAPPA
14	R.A. 72/2017 (ARGUMENTS) IA/1/2017		Uma Vs Shivashankarappa	Somasundar S
15	R.A. 81/2017 (ARGUMENTS) IA/1/2017		Rajeshwari Vs B.N. Anitha	Nagabhushan T.N
16	R.A. 83/2017 (ARGUMENTS) IA/1/2017		T. Sudha Vs N.K. Swamy	Fouzia Khanam
17	R.A. 86/2017 (ARGUMENTS)		P. Marulasiddamma Vs General Manager, South western Railway, Hubli. 11.00 AM to 02.00PM	Krishnamurthy.B.G
18	O.S. 27/2014 (Cross of Defendant.)		SHANKARAMMA Vs M.R.PARAMESWARAIAH	K.S. RAMASWAMY IYENGAR
19	O.S. 21/2019 (SUMMONS)		Kumari Annapoorna Vs Mallamma	K. Prakash
20	M.C. 56/2019 (Objection)		Dhruvaraj S.D. @ Appaiah Vs Hemalatha @ Latha	S. Somasundar
21	O.S. 14/2020 (Await Summons) IA/1/2020 IA/2/2020		Bhagyamma Vs Yashodamma	M.R. Puttaraju
22	O.S. 24/2017 (Cross of PW.)		Shubha.M. Vs Mahadevamma	
(O.S./0000024/2017)				
: O.S./0000024/2017				
23	M.V.C. 1348/2017 (Cross of PW.)		Siddabasappa Vs K.M. Sunil kumar	T.r. Chikkaranganna
24	O.S. 45/2020 (Written statement)		Chandrashekhar @ Chandrashekharaiiah Vs Sadashivaiah	C. Venu
25	R.A. 5/2015 (ARGUMENTS)		MALLIKARJUNAIAH Vs 1INDIRAMMA.2C.KEERTHIKUMAR.3C.VANITHAKUMARI.	T.K. UDAYKUMAR
26	R.A. 20/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		SUSHEELAMA Vs SMT.LALITHAMMA	M.R. GIRISH
27	Misc 3/2016 (ARGUMENTS)		A.Praveena Vs P.V.Prabakara	HL
(Misc/0000003/2016)				
: Misc/0000003/2016				
28	O.S. 26/2016 (ARGUMENTS)		S.R.Manjunathaswamy Vs Mahammad yunis	
(O.S./0000026/2016)				
: O.S./0000026/2016				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	R.A. 34/2016 (ARGUMENTS)		Chandrashekaraiiah Vs The Secretary, Nagaraghatta Grama Panchayath	
30	O.S. 45/2016 (ARGUMENTS)		B S Manjunathaswamy Vs B S Nagarathna	
(O.S./0000045/2016)				
: O.S./0000045/2016				
31	R.A. 38/2019 (JUDGEMENT) IA/1/2019		T. Basavaraju Vs T. Anandkumar	Ramaswamy Iyengar K.S
Cases listed below are adjourned due to Covid 19				
32	R.A. 27/2018 (ARGUMENTS) IA/1/2018	21-12-2020	R.V. Shamala Vs Nanjamma	B.P. Rajendraprasad
33	R.A. 28/2018 (ARGUMENTS)	21-12-2020	Gangadhar Vs R.S. Surekha	Raghu.T.K
34	R.A. 29/2018 (ARGUMENTS)	21-12-2020	S.M. Marulasiddappa Vs Nataraja	Nagabhushan T.N
35	R.A. 13/2018 (ARGUMENTS) IA/1/2018	22-12-2020 (11.00 AM to 02.00PM)	Bhagyamma Vs Nagarathna	T.K. Udayakumar
36	M.A. 1/2018 (ARGUMENTS)	22-12-2020	Commisisioner Vs Kamakshamma	Karunakar.M.B
37	R.A. 26/2018 (ARGUMENTS) IA/1/2018 IA/2/2018	22-12-2020	Nanjamma Vs Rathnamma	H.V. Ashwvini Prasad
38	ECA 1/2020 (Hear on IA.) IA/1/2020 IA/2/2020	08-01-2021	Kumaraswamy aliyas Kumaraiah Vs Indiramma	J.S. Chandrappa
39	P and SC 1/2011 (Further Chief of PW.)	17-02-2021	NEELA Vs SHANKAREGOWDA	H.P. MAHALINGAPPA
40	M.V.C. 272/2017 (Further Chief of PW.)	17-02-2021	B M CHETHAN KUMAR Vs HASEEN BANU	C.CHANNEGOWDA
(M.V.C./0000272/2017)				
: M.V.C./0000272/2017				
41	M.C. 46/2017 (Further Chief of PW.)	17-02-2021	Shanthakumar.N Vs P.S.Swapna	KSRI
(M.C./0000046/2017)				
: M.C./0000046/2017				
42	EX 29/2013 (Steps)	01-03-2021	T. THIMMEGOWDA Vs THE LAND ACQUISITION OFFICER	S.K SATYANARAYANA
43	EX 109/2013 (Steps)	01-03-2021	BORAMMA Vs ASSISTANT COMMISSIONER LAO	K.S. RAMASWAMY IYENGAR
44	EX 110/2013 (Steps)	01-03-2021	BORAMMA Vs ASSISTANT COMMISSIONER LAO	K.S. RAMASWAMY IYENGAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	EX 6/2014 (Steps)	01-03-2021	SHIVANANJAPPA DEAD BY L.RS. G.S. SHANKARALINGAPPA Vs SPECIAL LAND ACQUISITION OFFICER	D. NAGARAJU
46	EX 9/2014 (Steps)	01-03-2021	SHIVANANJAPPA DEAD BY LRS. 1.G.S.SHANKARALINGAPPA. Vs SPL LAO	D. NAGARAJU
47	EX 19/2014 (Steps)	01-03-2021	BASAVAIHAH Vs LAO TIPTUR	H.N. SHEKAR
48	EX 24/2014 (Steps)	01-03-2021	SHIVANNA Vs LAO TIPTUR	H.N. SHEKAR
49	EX 56/2014 (Attachment warrant of moveables)	01-03-2021	B.S.CHANDRASHEKARAIHAH AND SONS Vs VASANTHKUMAR	S.K.S.
50	R.A. 2/2016 (Steps)	01-03-2021	RANGAMMA Vs NANJAPPA	K.S. RAMASWAMY IYENGAR
(R.A./0000002/2016)				
: R.A./0000002/2016				
51	O.S. 40/2017 (Steps)	01-03-2021	The Kaveri Grameena Bank Vs T.S.Lokesh	H.LAKSHMAN
52	O.S. 46/2017 (Steps)	01-03-2021	The Kaveri Grameena Bank Vs Javarappa	H.LAKSHMAN. B.A., LAW, LL.B
(O.S./0000046/2017)				
: O.S./0000046/2017				
53	R.A. 75/2017 (Steps) IA/1/2017	01-03-2021	Nanjundappa Vs Puttamma	Somasundar S
54	R.A. 8/2018 (Enquiry on IA.) IA/1/2018	01-03-2021	Omshivaiah Vs Hema	K.N. Gururaj
55	O.S. 16/2018 (Steps)	01-03-2021	The Kaveri Grameena Bank By R. Siddamari s/o Rudraiah Vs Parvathamma	Ajay.B.N
56	O.S. 20/2019 (Plaintiff Evidence)	01-03-2021	Jayamma Vs Rajashekar	T.K.Udaykumar
57	R.A. 20/2019 (Enquiry on IA.) IA/1/2019 IA/2/2019	01-03-2021	Bhagyamma Vs Akkamahadevi	Krishnamurthy.B.G
58	EX 43/2019 (Steps)	01-03-2021	Annapurnamma Vs The Branch Manager, The United India Insurance Co.	KMR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	Crl.Misc. 171/2020 (Steps)		Thirtha Kumar K.S. Vs The Registrar of Birth and Death. C.M.C. Tiptur	Dakshinamurthy.M
2	C.C. 470/2020 (call on)		State by Tiptur Town Police Vs Rafiq	APP
3	C.C. 116/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Proprietor, M/s G.K. Narayana Setty and Sons, Vs M/s Union Agro Vegerables Proprietor, P.T. Govindaraju	Umesh Rao
4	C.C. 201/2018 (ACCUSED STATEMENT u/s 313 CrPC)		H.S.Sumangala Vs Mahesh.R	Bharathraj
5	P.C.R. 315/2020 (ORDERS)		N. Manjunatha Vs M/s ABH Enterprises by its Shobha A.	M.R. Puttaraju
6	P.C.R. 316/2020 (ORDERS)		Shivalingamurthy K.U. Vs M/s ABJ Agency	M.R. Puttaraju
7	P.C.R. 317/2020 (ORDERS)		N. Manjunatha Vs M/s ABH Foot wear	M.R. Puttaraju
8	P.C.R. 313/2020 (Sworn Statement)		M.N. Prashanth Vs Sindhu	Ramachandraiah.H.C
9	P.C.R. 314/2020 (Sworn Statement)		M.S. Dharnesha Vs C.K. Vasanthkumar	Ramachandraiah.H.C
Cases listed below are adjourned due to Covid 19				
10	P.C.R. 123/2020 (FIRST HEARING)	13-01-2021	Gurukula Co-Operative Society Limited Vs Manjunath	Nagaraju G.S.
11	P.C.R. 124/2020 (FIRST HEARING)	13-01-2021	Gurukula Co-Operative Society Limited Vs Devaraju	Nagaraj G.S.
12	P.C.R. 125/2020 (FIRST HEARING)	13-01-2021	M/S Nandini Milk Producers Credit Co-operative Society Vs Doreraju M.K.	D.Vasanthakumar

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13	P.C.R. 126/2020 (FIRST HEARING)	13-01-2021	M/S Nandini Milk Producers Credit Co-operative Society Vs Lakshmikantha M.C.	D.Vasanthkumar
14	P.C.R. 127/2020 (FIRST HEARING)	13-01-2021	M/S Nandini Milk Producers Credit Co-operative Society Vs Sulochana	D.Vasanthakumar
15	P.C.R. 128/2020 (FIRST HEARING)	13-01-2021	M/S Nandini Milk Producers Credit Co-operative Society Vs Lathamma	D.Vasanthkumar
16	P.C.R. 258/2020 (FIRST HEARING)	13-01-2021	Drakshayanamma Vs Kantharaju	D. Vasanthkumar

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<u>02.45 PM to 05.45PM</u>				
1	O.S. 362/2017 (Plaintiff Evidence)		G.R. Basappa Vs Raju	Nagabhushan T.N
2	O.S. 59/2020 (Plaintiff Evidence) IA/1/2020		Mahesh Vs Sarvanamma	Channakeshava.B.K
3	O.S. 221/2019 (ARGUMENTS)		Nagaraj Vs Ramesh	Krishnappa M.D.
4	O.S. 41/2012 (JUDGEMENT) IA/2/2012 IA/6/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012		G.R. RAVEESH Vs RAJASHEKARAI AH	H.LAKSHMAN M.K. DAKSHINAMURTHY
<u>11.00 AM to 02.00PM</u>				
5	O.S. 59/2013 (SUMMONS) IA/1/2013 IA/2/2013		T. AMARSINGH Vs GOVINDARAJASINGH OTHERS	T.K. UDAYKUMAR
6	O.S. 457/2014 (SUMMONS) IA/1/2014 IA/2/2014		NOORJAN AND OTHERS Vs T.S.RAJAPPA	
7	O.S. 507/2014 (To report settlement.) IA/1/2014 IA/2/2014		LATHA Vs NANJAPPA	K.S.SREEDHARA
8	O.S. 15/2016 (Cross of PW1) IA/2/2016 IA/1/2016		N.K.MANOJ Vs PANCHAKSHARAI AH	D.H.THIMMANNA
9	O.S. 251/2020 (For Objection) IA/1/2020 IA/2/2020		Madhumohan Vs The Govt. of Karnataka represented by the Chief Secretary	Udayakumar T.K
10	FDP 12/2016 (HEARING)		Drakshayanamma Vs Narasimhamurthy	
11	O.S. 335/2016 (HEARING)		H.G. Raviprakash Vs Soubhagyamma	

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12	O.S. 107/2020 (HEARING) IA/1/2020 IA/2/2020		G.D. Jagadeesh Vs Srinivasamurthy G.R.	Ramaswamy Iyengar K.S
13	EX 55/2018 (Steps)		M/s Mahendra Trading Company Rep by its Prop. B. Basavaraju Vs Rajanna	Ramaswamy Iyengar K.S
14	O.S. 273/2017 (EVIDENCE)		Siddaiah Vs Anasuyamma	K.S. RAMASWAMY IYENGAR
DEFN EVIDENCE				
15	O.S. 135/2015 (EVIDENCE) IA/2/2015 IA/1/2015		BASAPPA Vs KALYANAPPA	T.K. UDAYKUMAR
FURTHER EVIDENCE FOR DEFND				
16	O.S. 373/2014 (EVIDENCE) IA/1/2014 IA/2/2014		B.R. THYGARAJ Vs YATHISH	FOUZIA KHANUM
FURTHER EVIDENCE FOR PLNTF				
17	O.S. 52/2016 (EVIDENCE)		Gangadharaiah. H.S. Vs Chinnaiah	
PLNTF EVIDENCE				
18	O.S. 333/2015 (EVIDENCE) IA/1/2015		GOWRAMMA Vs M.C.LINGARAJU	
19	O.S. 345/2018 (EVIDENCE) IA/1/2018		Chandraiah Vs Rajashekara	Nataraju.M.C
20	O.S. 283/2010 (ARGUMENTS)		SMT. MAHALAKSHMMA AND OTHER Vs SMT. KALAMMA AND OTHERS	
21	O.S. 407/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		MONIKA Vs S. SHIVA SHANKAR AND OTHERS	H.S. SURABHI DHENU
22	O.S. 55/2016 (Defendant Evidence)		K.B. Mallikarjunaiah Vs Thontaradhya	

(O.S./0000055/2016)
: O.S./0000055/2016

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23	O.S. 96/2016 (Defendant Evidence)		Shivanna Vs H.G. Ramaiah	
24	O.S. 5/2017 (HEARING)		Premalatha. H.I Vs H.N. Ashoka	
Cases listed below are adjourned due to Covid 19				
25	O.S. 165/2013 (SUMMONS) IA/1/2013 IA/2/2013	25-01-2021	T.S.CHANNEGOWDA Vs RAMAIAHA	T.N.NAGABHUSHAN
26	O.S. 39/2017 (SUMMONS)	25-01-2021	B.P. Pradeep Vs Paramashivaiah	
27	O.S. 316/2017 (NOTICE)	25-01-2021	Sri. B.N. Ningappa Vs Smt. Gowramma	H.S. SURABHI DHENU
28	EX 58/2019 (NOTICE)	25-01-2021	N. Sujatha Vs M. Basavaraju	H.S. Krishnegowda
29	FDP 5/2020 (NOTICE)	25-01-2021	M.K.Padhma Vs Puttamma	M.R. Girish
30	FDP 3/2014 (Steps)	25-01-2021	LATHA Vs SIDDARAMAIAH	G.R. MANJUNATHSWAMY
31	EX 37/2013 (Steps)	06-02-2021	SRI RAM CHITSK PVT. LTD. Vs VENILA S. LAKSHMINILYA RANGAPURA ROAD GANDHINAGAR TIPTUR AND OTHERS	
32	EX 5/2016 (Steps)	06-02-2021	Susheelamma Vs A G Dyanandaswamy	
33	EX 12/2016 (Steps)	06-02-2021	Lakshamma Vs T H Jayaramu	
34	EX 35/2017 (Steps)	06-02-2021	K.R. Manje Gowda Vs H.N. Thimmegowda	
35	O.S. 261/2018 (Steps)	06-02-2021	Kranthiveera Shree Sangoli Rayanna Pathina Sahakara Niyamitha Rep by its CEO Usha Rani B.U. Vs Mohan Kumar H.	Lakshman.H

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	O.S. 367/2018 (Steps)	06-02-2021	KAVERI GRAMEENA BANK Vs Gangappa	Ajay.B.N
37	EX 15/2019 (Steps)	06-02-2021	Syndicate Bank Vs Lakshamma	Mohamed Afroze Ahamed
38	O.S. 75/2019 (Steps) IA/1/2019 IA/2/2019	06-02-2021	Jyothi Vs Lalithamma	Ramachandraiah.H.C
39	O.S. 145/2019 (Steps)	06-02-2021	Parameshwara Vs Renuka	D. Vasanthakumar
40	O.S. 155/2019 (Steps)	06-02-2021	State Bank of India Vs Lakshamma	Yogananda.M.K
41	O.S. 175/2019 (Steps)	06-02-2021	Meenakshi Vs Kamma	Shobhadevi. S.V
42	O.S. 187/2019 (Steps)	06-02-2021	Karnataka Bank Ltd., Vs Prameelarani.TV	Ramaswamy Iyengar K.S
43	Misc 8/2019 (Steps)	06-02-2021	K.S.Nagaraju Vs Gowamma	Venu.C
44	O.S. 181/2018 (Amended Plaintiff)	06-02-2021	Ramalingaiah Vs Shivamma	Udayakumar T.K
45	O.S. 307/2020 (EVIDENCE) IA/1/2020	06-02-2021	Shivananjaiah Vs Shivanna	Somasundar S
46	O.S. 415/2015 (ARGUMENTS) IA/2/2015 IA/1/2015	06-02-2021	PUTTARAMAIAH Vs S.JAYANNA	UMESH RAO
47	O.S. 235/2016 (For clarification,)	06-02-2021	Lalithamma Vs Shivakumar	
48	O.S. 195/2019 (For clarification,) IA/1/2019 IA/2/2019	06-02-2021	Gopalaiah Vs Rangaswamy	Venkaatesh
49	O.S. 155/2017 (Compliance of U. Sec 89 of CPC)	06-02-2021	Canara Bank by its Present Manager Sri R. Palaksha Vs Chandraiah	

(O.S./0000155/2017)
: O.S./0000155/2017

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50	O.S. 313/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018	06-02-2021	B.S. Shankarappa Vs Shivaiah	G.S. Mallesh
51	O.S. 365/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018 IA/2/2018	06-02-2021	Shamantha K.S. Vs Siddalingappa	Ramaswamy Iyengar K.S
52	O.S. 427/2018 (Compliance of U. Sec 89 of CPC) IA/1/2018 IA/2/2018	06-02-2021	Chowdappa Vs Narasamma	Sathish.B
53	O.S. 59/2019 (Compliance of U. Sec 89 of CPC) IA/1/2019 IA/2/2019	06-02-2021	M.R. Palakshamma Vs Jayamma	Ramachandraiah.H.C

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
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1	C.C. 497/2011 (SUMMONS)		KIBBANAHALLI P.S. TIPTUR Vs KUMARSWAMY	S.SOMASUNDAR
2	C.C. 1737/2012 (SUMMONS)		RURAL POLICE Vs MALLIKARJUNA	SRI.A.P.P. VASANTH KUMAR.D.
3	C.C. 467/2014 (SUMMONS)		K.B.CROSS POLICE Vs JAGADEESH	
4	C.C. 465/2014 (Steps)		K.B.CROSS POLICE Vs MANJUNATHA	
5	C.C. 1661/2015 (Issue NBW to Accused)		KIBBANAHALLI P.S. Vs APSAR KHAN	
6	C.C. 315/2011 (EVIDENCE)		K.B. CROSS P.S. Vs GANGADHARAI AH	
7	C.C. 616/2012 (EVIDENCE)		P.S.I. K.B. CROSS P.S. Vs SADIQ	
8	C.C. 235/2013 (EVIDENCE)		KIBBANAHALLY PS Vs PRABHAKAR	
9	C.C. 236/2013 (EVIDENCE)		KIBBANAHALLY PS Vs GANGHADHARA	
10	C.C. 1703/2013 (EVIDENCE)		EXCISE P S Vs MANJOJ	
11	C.C. 504/2014 (EVIDENCE)		TOWN POLICE TIPTUR Vs SUDHAKAR	
SS TO WITNESSES				
12	C.C. 913/2013 (EVIDENCE)		TIPTUR RURAL PS Vs KRISHNAMURTHY. K.R.	
13	C.C. 2538/2014 (EVIDENCE)		TIPTUR RURAL POLICE Vs MOHAMMAD MUSTHAFA AND ANOTHER	
14	C.C. 993/2016 (EVIDENCE)		Kibbanahalli Police Vs Ranga	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 2540/2014 (JUDGEMENT)		TIPTUR RURAL POLICE Vs MANJEGOWDA	
16	CrI.Misc. 138/2020 (ORDERS)		Parvathamma Vs The Thahsildar, Tiptur	K.S.Sridhara
Cases listed below are adjourned due to Covid 19				
17	C.C. 1045/2017 (Re-Issue NBW to Accused)	06-02-2021 (11.00 AM to 02.00PM)	Sri. Kanaka Multi-purpose co- operative society Rep. by its Secretary Shivaraj Vs G. Hemanth	
18	C.C. 2843/2014 (NOTICE)	06-02-2021	MS SHRIRAMA TRANSPORT FINANCE CO. LTD Vs SHANKARAPPA	
19	C.C. 2354/2015 (Re-Issue NBW to Accused)	06-02-2021	MS NANDINI MILK PRODUCERS CREDIT CO- OPERATIVE SOCIETY TIPTUR ITS SECRETARY GPA HOLDER G.P. K Vs SHANKARALINGAPPA N.C	VASANTH KUMAR.D.
20	C.C. 307/2016 (Re-Issue NBW to Accused)	06-02-2021	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa Vs S Gopal	
21	C.C. 1009/2016 (Re-Issue NBW to Accused)	06-02-2021	The Secretary, Sri Channbasaveshwaraswamy Sowharda pattina sahakari Niyamitha, Tiptur Vs C.N. Ramakrishna	
22	C.C. 885/2017 (Re-Issue NBW to Accused)	06-02-2021	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa Vs K.S Nagaraju	H.N. SHEKAR

(C.C./0000885/2017)
: C.C./0000885/2017

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	C.C. 887/2017 (Re-Issue NBW to Accused)	06-02-2021	Ms. Sri Gurukula Co-operative Society Ltd., Tiptur, Rep. by its Manager K.S. Ningappa Vs L.S. Shashikala	H.N. SHEKAR
(C.C./0000887/2017)				
: C.C./0000887/2017				
24	C.C. 1129/2017 (Re-Issue NBW to Accused)	06-02-2021	Shreenivasaiah Vs H C Paramesha	
25	Crl.Misc. 286/2020 (NOTICE)	06-02-2021	Sumithra Vs Manjunath H.T.	Nataraju.M.C
26	C.C. 1349/2015 (Cross of PW1)	06-02-2021	MS SRIRAMA TRANSPORT FINANCE CO. LTD. TUMKUR BY ITS GPA HOLDER KUMARASWAMY Vs SAHERA BHANU	DAYANANDA.K.R.
27	C.C. 2325/2015 (Cross of PW1)	06-02-2021	MS SREE BANASHANKARI MERCHANTS BY ITS MANAGING PARTNER ARUNKUMAR S.R Vs M.S HUSSASIN	M.C. NATARAJ
28	C.C. 131/2016 (Cross of PW1)	06-02-2021	H.K.SHANTHA Vs SURESH.S	K.B.LINGAPPA
29	Crl.Misc. 161/2019 (For Objection)	06-02-2021	Baraguru Ningappa Vs Nagaraju	K.B. Lingappa
30	Crl.Misc. 115/2019 (Petitioner Evidence) IA/1/2019	06-02-2021	Pallavi H. Vs Prasannakumar T.S.	Karunakara
31	Crl.Misc. 118/2019 (Petitioner Evidence)	06-02-2021	Basavaraju Vs The Thahsildar, Tiptur	Basappa
32	Crl.Misc. 316/2019 (Petitioner Evidence)	06-02-2021	Dharmashekharaiiah Vs The Thahsildar, Tiptur	Basappa
33	C.C. 548/2013 (Steps)	06-02-2021	KUMARASWAMY Vs MIRJAKLAIB	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	C.C. 1227/2016 (Steps)	06-02-2021	K B Shankarappa Vs Sanjitha siri Enterprises Taluk pepsi distributors by its proprietor K K Sreedar	
(C.C./0001227/2016)				
: C.C./0001227/2016				
35	C.C. 709/2017 (Steps)	06-02-2021	G.K. Yathisharadhya Vs Parameshaiah	K.S.SREEDHARA
(C.C./0000709/2017)				
: C.C./0000709/2017				
36	C.C. 2198/2014 (Issue NBW to Accused)	06-02-2021	MS.SRIRAM TRANSPORT FINANCE CO.LTD. TIPTUR Vs MALLIKARJUNA	
37	CrI.Misc. 457/2015 (Issue NBW to Accused)	06-02-2021	GEETHA Vs SHIVANANDA	M.C. NATARAJ
38	C.C. 2278/2015 (Issue NBW to Accused)	06-02-2021	MS NANDINI MILK PRODUCERS CREDIT CO- OPERATIVE SOCIETY. REP. BY ITS SECRETARY AND GPA HOLDER G. Vs SHIVAIAH	VASANTH KUMAR.D.
39	C.C. 266/2016 (Issue NBW to Accused)	06-02-2021	Ms. Shrirama Transport Finance Co., Ltd., rep. by P.A. holder Kumara Swamy Vs Tharun Traders,	
(C.C./0000266/2016)				
: C.C./0000266/2016				
40	C.C. 1018/2017 (Issue NBW to Accused)	06-02-2021	E S Ashok Vs Rajashekaraiah M L	
41	C.C. 1056/2017 (Issue NBW to Accused)	06-02-2021	C. Manohar Vs R T Nagaraju	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 142/2015 (EVIDENCE)		SIDDAGANGAMMA Vs SIDDARAMAIAH	K.S. RAMASWAMY IYENGAR
2	O.S. 318/2016 (EVIDENCE)		Chandraiah alias Chandrashetty Vs Shivamma	
(O.S./0000318/2016)				
: O.S./0000318/2016				
3	O.S. 324/2016 (EVIDENCE)		Shanthamma Vs Sharadamma	
4	O.S. 364/2016 (EVIDENCE)		Nagarajaroo Vs Vijayendrarao	
5	H.R.C. 2/2015 (ARGUMENTS)		NARASIMHA RAO Vs SIDDANANJAPPA	KSRI
6	EX 1/2013 (ORDERS)		LAXMIDEVAMMA @ JAYAMMA Vs BASAVARAJU	K.S. RAMASWAMY IYENGAR
7	Misc 7/2018 (For clarification,)		Rudranamma Vs G.B. S. Shadakshari	Shobhadevi. S.V
<u>11.00 AM to 02.00PM</u>				
8	O.S. 386/2018 (SUMMONS)		H R Hemaraju Vs Ramachandra	Ramachandraiah.H.C
9	O.S. 88/2020 (SUMMONS) IA/1/2020 IA/2/2020		Ibrahim Pasha Vs Aneef	Ramachandraiah.H.C
10	O.S. 92/2020 (SUMMONS)		Sarvanamma Vs Chandraiah	Karunakar.M.B
11	O.S. 332/2020 (SUMMONS) IA/1/2020 IA/2/2020		Kariyappa Vs N.S.Kumar	H.Lakshman
12	O.S. 368/2020 (SUMMONS) IA/1/2020		Gangamma Vs Somashekara	M.K. Dakshinamurthy
SS TO DEFT. BY RPAD				
13	O.S. 358/2020 (SUMMONS) IA/1/2020		B.S. Parameshwaraiah Vs B.V.Rakshith	Ramaswamy Iyengar.K.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 280/2011 (NOTICE) IA/4/2011 IA/3/2011 IA/1/2011 IA/2/2011		NETHRAVATHI @ NETHRA Vs KARKANE HANUMANTHAI AH @ HANUMANTHAI AH	T.N.NAGABHUSHAN
15	EX 11/2020 (NOTICE)		Shriram Chits (Karnataka)Pvt.Ltd., Vs Natashekar C.S.	Banashankar K.B.
16	Misc 1/2020 (NOTICE)		Kavitha B.R. Vs H.S. Basavaraju	Udayakumar T.K
17	EX 114/2019 (For Objection)		T. Ananda Kumar Vs T. Basavaraju	H. Shivaramaiah
18	O.S. 100/2020 (APPEARANCE OF PARTY) IA/1/2020		B.P.Shivakumar Vs Kamamma	T.M.Vijaykumar
19	O.S. 308/2020 (Writer Statement) IA/1/2020 IA/2/2020 IA/3/2020		M/s Sri. Krishna Tyre Works Rep Ajay.B.N by its partner S. Suresh Vs M/s Manjunatha General Engineering Rep by its Prop. V. Manjunath	
20	O.S. 231/2017 (Hearing on IA) IA/2/2017 IA/1/2017		Rudranamma Vs G.B.S. Shadkshasri	K.S.SREEDHARA
21	O.S. 224/2020 (Hearing on IA) IA/1/2020		G.T. Anupama Vs Raghu	Somasundar S
22	O.S. 194/2011 (EVIDENCE) IA/1/2011 IA/2/2011		SOMASHEKARAI AH Vs NIRANJANASWAMY K.S.	S.SOMASUNDAR T.K. UDAYKUMAR
CROSS EXAMINATION OF PW				
23	O.S. 264/2010 (EVIDENCE) IA/3/2010 IA/4/2010 IA/1/2010 IA/5/2010 IA/6/2010 IA/2/2010		SHAKUNTALA Vs SEETHABAI	T.K. UDAYKUMAR T.N.NAGABHUSHAN

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 240/2014 (EVIDENCE) IA/1/2014 IA/2/2014		VASANTHAKUMARI Vs SHIVAGANGAMMA	S.SOMASUNDAR
DEFN EVIDENCE				
25	O.S. 94/2013 (EVIDENCE) IA/1/2013 IA/2/2013		T.N.SHIVANANDA Vs S.SIDDARAMACHAR	M.C. NATARAJ
FURTHER EVIDENCE FOR PLNTF				
26	O.S. 284/2012 (EVIDENCE) IA/2/2012 IA/6/2012 IA/1/2012 IA/5/2012 IA/3/2012 IA/4/2012 IA/7/2012		AMBIKA Vs A1 HONNAPPA	DAYANANDA.K.R. S.SOMASUNDAR
27	O.S. 448/2014 (EVIDENCE) IA/1/2014 IA/2/2014		PALLAVI.G.E. Vs BASAVACHAR	S.SOMASUNDAR
28	O.S. 134/2015 (EVIDENCE) IA/2/2015 IA/1/2015		SHIVAKUMARASWAMY Vs SHIVAKUMARA	S.V. SHOBHADEVI
Cases listed below are adjourned due to Covid 19				
29	O.S. 6/1994 (Await orders)	17-12-2020	N.G. Chandriah Vs Gowramma	
30	O.S. 260/2009 (For clarification,)	17-12-2020	SHANTHAMMA AND ANOTHER Vs M.BYRAPPA AND 6 OTHERS	
31	FDP 11/2016 (commissioner report)	16-01-2021	K S Sarvamangala Vs K S Sadashivaiah	
32	O.S. 290/2018 (SUMMONS)	16-01-2021	Canara Bank Vs K.M. Harish	Nagabhushan T.N
33	O.S. 218/2019 (SUMMONS) IA/1/2019	16-01-2021	Gangappa Vs Rajashekhhar	Fouzia Khanam
34	O.S. 156/2020 (SUMMONS)	16-01-2021	Canara Bank Vs Mudlagirigowda @ Gopalagowda	Nagabhushan T.N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	O.S. 344/2020 (SUMMONS)	16-01-2021	Karnataka Bank Ltd.,by its Manager Prashanth D Shet Vs Dyavamma	Ramaswamy Iyengar K.S
36	O.S. 113/2017 (Cross of PW1)	16-01-2021	Dr. R. Anil Vs C. Prabhu	
37	EX 21/2018 (For Objection)	16-01-2021	A.P. Vidyashankar Vs Susheelamma	Jagadeesh.B.D
38	O.S. 2/2019 (For Objection) IA/1/2019 IA/2/2019	16-01-2021	N. Manjula Vs The Manager,	Shobhadevi. S.V
39	O.S. 114/2015 (Writer Statement) IA/3/2015 IA/2/2015 IA/1/2015	16-01-2021	B.P. PRADEEP Vs CHANDRAMMA	UMESH RAO
40	O.S. 130/2017 (Writer Statement)	16-01-2021	Rangamma Vs Renukamma	
41	O.S. 364/2019 (Writer Statement) IA/1/2019 IA/2/2019	16-01-2021	Shivananjappa Vs Rangaswamy	Krishnamurthy.B.G
42	O.S. 104/2020 (APPEARANCE OF PARTY) IA/1/2020	16-01-2021	Bhadresh Vs T. Ramakrishnaiah	B.P.Rajendraprasad
43	O.S. 284/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020	16-01-2021	S.P. Nandish Vs S. Thirthaprasad	Venu.C
44	O.S. 306/2020 (Writer Statement) IA/1/2020	16-01-2021	Kanthamma Vs Vasanthamma	B.P.Rajendraprasad
45	O.S. 52/2019 (Hearing on IA) IA/1/2019	16-01-2021	Parashivamurthy Vs Shivakumar	G.S. Mallesh
46	EX 72/2013 (Steps)	16-01-2021	SRI RAM CHITS K PVT. LTD. Vs RAMESH H.R. AND 3 OTHERS	VASANTH KUMAR.D.
47	EX 2/2018 (Steps)	16-01-2021	Smt. Lakshmiddevamma (Dead by LRs) Vs Smt. Lingamma	Sreedhara.K.S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
48	O.S. 180/2019 (Steps)	16-01-2021	Nagarathnamma Vs Boramma	K.V. Hiriyanna
49	O.S. 188/2019 (Steps) IA/1/2019	16-01-2021	Nagarathna.H.R. Vs Rangappa	D.S.Umesh
50	O.S. 212/2015 (Amended Plaintiff) IA/2/2015 IA/1/2015	16-01-2021	JAYAMMA Vs S.P. YATHEESH BABU	S.SOMASUNDAR
51	O.S. 380/2018 (Amended Plaintiff) IA/1/2018	16-01-2021	Ramaiah Vs Chandraiah	Chandrappa B.G
52	O.S. 107/2017 (ARGUMENTS)	16-01-2021	Dharma Vs Gangamma	
53	O.S. 75/2017 (To Pay duty and penalty)	16-01-2021	H.M. Mahalingappa Vs M. Gangappa	
54	O.S. 118/2012 (For clarification,) IA/1/2012	16-01-2021	M.S.SHADAKSHARAPPA Vs PUTTASWAMY	H.N. SHEKAR K.S.SREEDHARA
55	O.S. 154/2013 (For clarification,) IA/1/2013 IA/2/2013	16-01-2021	GUNDAMMA Vs H.B.RAJAPPA	S.V. SHOBHADEVI
56	O.S. 102/2014 (For clarification,)	16-01-2021	T.P. PRADEEP KUMAR Vs KRISHNEGOWDA	A.M. VIDYASHANKAR
57	Misc 5/2014 (For clarification,)	16-01-2021	K.NANJAMARI Vs SIDDARAMAIAH	B.G.CHANDRAPPA
58	O.S. 244/2015 (For clarification,)	16-01-2021	NAZEERSAB Vs SAVAULLA	M.R. GIRISH
59	O.S. 159/2016 (For clarification,)	16-01-2021	Nagaraju Vs Rangaiah	
(O.S./0000159/2016)				
: O.S./0000159/2016				
60	O.S. 320/2016 (For clarification,)	16-01-2021	Yogananda Vs Kariyamma	
61	EX 51/2018 (For clarification,)	16-01-2021	S.G. Prasad Vs Jayamma	Udayakumar T.K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
62	O.S. 18/2016 (Await Report)	16-01-2021	MAHALINGAIAH Vs P.A.KANCHIRAYA	BHARATHRAJ
63	EX 23/2017 (Await Report)	16-01-2021	Bettaswamy Vs Govindaraju (Auto Rajanna)	
64	O.S. 236/2019 (Compliance of U. Sec 89 of CPC)	16-01-2021	Kavitha B.R. Vs H.S.Basavaraju	Udayakumar T.K
65	O.S. 276/2020 (Compliance of U. Sec 89 of CPC) IA/1/2020 IA/2/2020	16-01-2021	Annegowda Vs Basavaraju	M.D. Krishnappa
66	O.S. 278/2020 (Compliance of U. Sec 89 of CPC) IA/1/2020 IA/2/2020	16-01-2021	T.V. Lokesh Vs S.P. Veeresh	Ramachandraiah.H.C
67	O.S. 388/2016 (EVIDENCE)	25-01-2021	Rukmini Bai Vs Lalitha Bai	
(O.S./0000388/2016)				
: O.S./0000388/2016				
68	O.S. 16/2017 (EVIDENCE)	25-01-2021	Veerendraswamy Vs Sudha	S.SOMSUNDAR
69	O.S. 84/2017 (EVIDENCE)	25-01-2021	K.S. Sujatha Vs K.S. Krishnaswamy	FOUZIA KHANUM
(O.S./0000084/2017)				
: O.S./0000084/2017				
70	O.S. 101/2017 (EVIDENCE)	25-01-2021	Basavaraju Vs Nanjamari	
71	O.S. 116/2017 (EVIDENCE)	25-01-2021	Thimmaiah Vs Shivagangamma	
(O.S./0000116/2017)				
: O.S./0000116/2017				
72	O.S. 154/2017 (EVIDENCE)	25-01-2021	T.B Nataraju Vs S.T Maheshwara Swamy	
73	O.S. 223/2017 (EVIDENCE) IA/2/2017 IA/1/2017	25-01-2021	Shivananjappa J.K. Vs Mallikaiah	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
74	O.S. 239/2017 (EVIDENCE)	25-01-2021	Rabiya.Bi. Vs Habeebulla	
75	O.S. 286/2017 (EVIDENCE)	25-01-2021	Gangamma Vs Ramaiah	S.SOMASUNDAR
76	O.S. 344/2017 (EVIDENCE) IA/1/2017	27-01-2021	Smt. H.B.Bhagya Vs K.C.Veena	
77	O.S. 48/2019 (EVIDENCE)	27-01-2021	Balaraju Vs Swamy	Sathish.B
78	O.S. 106/2019 (EVIDENCE) IA/1/2019	27-01-2021	H.C. Veerabhadrappa Vs Kotturamma	Udayakumar T.K
79	O.S. 144/2019 (EVIDENCE)	27-01-2021	Jayasheela Vs Somashekar	Udayakumar T.K
80	O.S. 170/2019 (EVIDENCE) IA/1/2019 IA/2/2019	27-01-2021	Siddamari Vs Gowramma	Lakshman.H
81	O.S. 210/2019 (EVIDENCE) IA/1/2019	27-01-2021	Nataraj S.M. Vs A.H. Thimmegowda	Somasundar S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 1048/2014 (SUMMONS)		N.V.KERE POLICE Vs RAVI @ ANANDARAVI AND OTHERS	
2	C.C. 2726/2014 (SUMMONS)		N.V. KERE PS Vs HONNAPPA	
3	C.C. 2160/2015 (SUMMONS)		N.V. KERE PS Vs INAYATH	
4	C.C. 2172/2015 (SUMMONS)		NONAVINAKERE P.S. Vs LOKESHWARAI AH	
5	C.C. 68/2017 (SUMMONS)		Nonavinakere Police Vs Shivagangamma	
(C.C./0000068/2017)				
: C.C./0000068/2017				
6	C.C. 336/2017 (SUMMONS)		Nonavinakere Police Vs Veena	B.S. BASAPPA
(C.C./0000336/2017)				
: C.C./0000336/2017				
7	C.C. 1008/2020 (SUMMONS)		Nonavinakere Police Vs Rohith K.S.	State by Complainant
8	C.C. 751/2011 (Issue NBW to Accused)		N.V. KERE P.S. Vs B.R. VIJAYAKUMAR SO RAMAKRISHNA AA 30 YRS GUNGURUMALE GRAMA PANCHAYA	T.K. UDAYKUMAR
9	C.C. 774/2018 (Issue NBW to Accused)		Roopa C.H. Vs Ramegowda H N	State by complainant
10	C.C. 371/2020 (APPEARANCE OF ACCUSED)		Nonavinakere Police Vs Gangadhara	State by Complainant
11	C.C. 149/2018 (JUDGEMENT)		Nonavinakere Police Vs Prabhuswamy	
12	C.C. 982/2012 (For clarification,)		N.V.KERE PS Vs MALLIKARJUNA	S.SOMASUNDAR

Cases listed below are adjourned due to Covid 19

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 1267/2010 (SUMMONS)	16-01-2021	SHIVASHNAKARAPPA SO BASAVANNA 55YRS BELAGARAHALLI NEAR KANNUGHATTA GETE THTADA HOUSE N.V. Vs B.S. SHIVASHANKAR	C.CHANNEGOWDA S.SOMASUNDAR
14	C.C. 51/2014 (SUMMONS)	16-01-2021	N.V. KERE P.S. Vs MOHAN	
15	C.C. 52/2014 (SUMMONS)	16-01-2021	N.V. KERE P S Vs MOHAN	
16	C.C. 548/2014 (SUMMONS)	16-01-2021	HONNAVALLI POLICE TIPTUR Vs SANDEEP	
17	C.C. 952/2014 (SUMMONS)	16-01-2021	NONAVINAKERE P.S. Vs GANGANNA @ GANGADHARA 3 OTHERS	
18	C.C. 953/2014 (SUMMONS)	16-01-2021	NONAVINAKERE P.S. Vs BHAGYAMMA 5 OTHERS	
19	C.C. 1784/2014 (SUMMONS)	16-01-2021	HONNAVALLI POLICE Vs DARSHAN. C	
20	C.C. 2366/2015 (SUMMONS)	18-01-2021	HONNAVALLI P.S. Vs NARAYANASWAMI ANOTHER	
21	C.C. 478/2016 (SUMMONS)	18-01-2021	Nonavinakere Police Vs Nagesh @ Nagesha	State by complainant
22	C.C. 462/2016 (SUMMONS)	18-01-2021	Honnavalli Police Vs Rashidh	
23	C.C. 704/2016 (SUMMONS)	18-01-2021	Honnavalli Police Vs Parameshwaraiah	
24	C.C. 869/2016 (SUMMONS)	18-01-2021	Honnavalli Police Vs Sabjan sab	
25	C.C. 1456/2016 (SUMMONS)	18-01-2021	Nonavinakere Police Vs Rajkumar	S.SOMSUNDAR

(C.C./0001456/2016)
: C.C./0001456/2016

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	C.C. 420/2017 (SUMMONS)	19-01-2021	Nonavinakere Police Vs Basavaraju.T.H.	
27	C.C. 363/2020 (SUMMONS)	19-01-2021	Nonavinakere Police Vs Thimmaiah	State by Complainant
28	C.C. 495/2020 (SUMMONS)	19-01-2021	Nonavinakere Police Vs Srinivasa	State by Complainant
29	C.C. 822/2020 (SUMMONS)	19-01-2021	Nonavinakere Police Vs Jinith Kumar	State by Complainant
30	Crl.Misc. 310/2019 (NOTICE)	19-01-2021	Jhanavi Vs Yogananda	B SATHIS
31	Crl.Misc. 299/2020 (NOTICE)	19-01-2021	B.K. Lokesha Vs The Thahsildar, Tiptur	Shreedhara K.S.
32	Crl.Misc. 336/2019 (For Objection)	19-01-2021	Sowmya Vs S.D.Pradeep	M B Karunakar
33	C.C. 1957/2014 (Issue NBW to Accused)	19-01-2021	B.K. SUMA Vs KAMALAMMA	